

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure

Name of the corporate debtor: **H.V. Synthetics Private Limited**; Date of commencement of liquidation: **11/12/2024**; List of stakeholders as on: **31/01/2025**

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure if any	Remarks
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors	2	282306644	2	282306644	0	0	0	1	
4	Unsecured financial creditors	0	0	0	0	0	0	0	2	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	1	2259304	1	2259304	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	96735639	2	96735639	0	0	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
Total		5	381301587	5	381301587	0		0		

(Amount in ₹)



Annexure-1
Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of Remarks, if any				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
1	Intec Capital Limited	18/01/2025	265928610	265928610	Secured Financial Creditors	0	NA	NA	0	69.74	0	0	0	0	Claim admitted based on claim received during CIRP
2	Central Bank of India	16/11/2024	16378034	16378034	Secured Financial Creditors	0	NA	NA	0	4.30	0	0	0	0	

(Amount in ₹)

Annexure-2

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
NIL											

(Amount in ₹)



Annexure-3

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Total amount of claim admitted	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed		Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													



Annexure-4

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													

(Amount in ₹)

Annexure-5

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	State Tax Department, Government of Gujarat	Gujarat Government	03/01/2025	2259304	2259304	Government Dues	0	No	0.59	0	0	0	0

(Amount in ₹)



Annexure-6

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of claim contingent	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Nirupama Corporation	08/01/2025	17312637	17312637	Operational Creditor	0	No	0	4.54	0	0	0	0	0	
2	Nirupama Enterprises	08/01/2025	79423002	79423002	Operational Creditor	0	No	0	20.83	0	0	0	0	0	

(Amount in ₹)



Annexure-7

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders/ equity shareholders/ partners / others)	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted							
NIL																	

